

BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

TWENTY SECOND REPORT

(Presented on 20.7.2021)

The Business Advisory Committee held a sitting on Monday, the 19th July, 2021.

2. The Committee recommended the allocation of time to the following items of business as shown against each of the following:-

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| (1) Discussion on Statutory Resolution seeking disapproval of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2021 (No. 3 of 2021) Promulgated by the President of India on 4 th April, 2021 and consideration and passing of the Insolvency and Bankruptcy Code (Amendment) Bill, 2021, <i>after its introduction – To replace an Ordinance.</i> | 2 Hours |
| (2) Discussion on Statutory Resolution seeking disapproval of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Ordinance, 2021 (No. 4 of 2021) promulgated by the President of India on 13 th April, 2021 and consideration and passing of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021, <i>after its introduction – To replace an Ordinance.</i> | 2 Hours |
| (3) Discussion on Statutory Resolution seeking disapproval of the Essential Defence Services Ordinance, 2021 (No. 7 of 2021) promulgated by the President of India on 30 th June, 2021 and consideration and passing of the Essential Defence Services Bill, 2021, <i>after its introduction – To replace an Ordinance.</i> | 3 Hours |
| (4) Discussion on Statutory Resolution seeking disapproval of the Indian Medicine Central Council (Amendment) Ordinance 2021 (No. 5 of 2021) promulgated by the President of India on 22nd April, 2021 and consideration and passing of the Indian Medicine Central Council (Amendment) Bill, 2021, <i>after its introduction – To replace an Ordinance.</i> | 2 Hours |
| (5) Discussion on Statutory Resolution seeking disapproval of the Homoeopathy Central Council (Amendment) Ordinance 2021 (No. 6 of 2021) promulgated by the President of India on 16th May, 2021 and consideration and passing of the Homoeopathy Central Council (Amendment) Bill, 2021, <i>after its introduction – To replace an Ordinance.</i> | 2 Hours |

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| (6) The Inland Vessels Bill, 2021, after its introduction.
<i>(Consideration and passing)</i> | } | 2 Hours |
| (7) The Coconut Development Board (Amendment) Bill, 2021, after it is passed by Rajya Sabha.
<i>(Consideration and passing).</i> | } | 2 Hours |
| (8) Discussion and voting on:-
(i) Supplementary Demands for Grants for 2021-22.
(ii) Demands for Excess Grants for 2017-18. | } | 4 Hours
[May be taken up together] |

NEW DELHI;
19th July, 2021
Ashadha 28, 1943 (Saka)

Om Birla
Chairperson,
Business Advisory Committee.